(IIM), Kozhikode, for the year 2014-15, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. *See* No. L.T. 5079/16/16]
- (vii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. *See* No. L.T. 5081/16/16]

REPORT OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I present the Eighty-sixth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the subject "Promotion of Legal Education and Research under the Advocates Act, 1961".

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Two Hundred and Seventy-third Report, Two Hundred and Seventy-sixth Report and Two Hundred and Eighty-first Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; AND THE MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y. S. CHOWDARY): Sir, I make the following statements regarding:—

(i) Status of implementation of recommendations contained in the Two Hundred and Seventy-third Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the

- Demands for Grants (2015-16) pertaining to the Department of Science and Technology.
- (ii) Status of implementation of recommendations contained in the Two Hundred and Seventy-sixth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the Action Taken by the Government on the recommendations contained in the Two Hundred and Fifty-seventh Report on the Demands for Grants (2015-16) pertaining to the Department of Scientific and Industrial Research.
- (iii) Status of implementation of recommendations contained in the Two Hundred and Eighty-first Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (2016-17) pertaining to the Department of Science and Technology.

MOTION FOR ELECTION TO COUNCIL OF INDIAN INSTITUTE OF SCIENCE, BANGALORE

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Sir, I rise to move:—

That in pursuance of the provisions contained in sub-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with Regulations 3.1, 3.1.1 and 9.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House, to be a member of the Council of the Indian Institute of Science, Bangalore for the remaining period of the quadrennium 2014-2017 to fill up the vacancy caused due to the retirement of Dr. Ashok S. Ganguly from the membership of Rajya Sabha on 17th November, 2015.

The question was put and the motion was adopted.

INFORMATION TO THE HOUSE

MR. DEPUTY CHAIRMAN: Now, Zero Hour submissions; Shri Tapan Kumar Sen.